## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB) 521 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: Narender Sharma Vs. M/s Vistar Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

For the Petitioner (s):

None

For the Respondent (s):

Ms. Kanishka Prasad, Advocate

Mr. Mahjabeen Tanweer, Advocate

ORDER

Reserved for Orders.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)

-5-d-1